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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.216/2019

Date of Decision: 27.03.2019.

CORAM: R.N. SINGH, MEMBER (J)

Abdulrajjak Ibrahim Bhatkar, Ex-UDC,
Group C, aged 70 years, Headquarters Western
Naval Command, Mumbai.

R/at 4/13, Mohammad Husain Chawl, S.M.D. Road,
Antop Hill, Wadala (E), Mumbai 400 037. *Applicant*

(In Person)

VERSUS

1. The Union of India, through
The Secretary, Ministry of Personal,
PG & Pensions, Department of Pension &
Pensioners' Welfare, 3rd Floor, Lok Nayak
Bhawan, Khan Market, New Delhi 110 003.
2. The Flag Officer Commanding-in-Chief,
Headquarters, Western Naval Command,
Ballard Pier, Near Tiger Gage,
Mumbai 400 001.
3. The Principal Controller of Defence Accounts
(Pensions), Draupadi Ghat, Allahabad – 211 014.
4. The Principal Controller of Defence Accounts
(Navy), Pay Section, No.1, Cooperage Road,
Colaba, Mumbai 400 039.
5. The Manager, Bank of India, 70/80,
M.G. Road, P.B. No.238,
Mumbai 400 023. *Respondents*

ORDER (Oral)

Per : R.N. Singh, Member (J)

The Applicant who appears in person
submits that he wants to withdraw the

present OA keeping in view the fact that after filing of the OA his grievances raised in the present OA have been redressed by the respondents and in this connection he has received a copy of the order/letter dated 06.02.2019 and he places the same on record.

2. In view of the aforesaid, the OA is dismissed as withdrawn as having become infructuous with no order as to costs.

(R.N. Singh)
Member (J)

dm.

JD
28/3/19